

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/4607/2024	ACULIFE HEALTHCARE PVT. LTD. VS ODISHA STATE MEDICAL CORP. LTD.	YUVRAJ PAREKH VS	// ()
2	D-BLAPL/3108/2024	SURYAKANTA SWAIN @ SURYA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	JAGATSINGPUR /716 /2023 () //
3	D-BLAPL/3110/2024	RUPAK GURU VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	BADMAL /320 /2023 () //
4	D-BLAPL/3113/2024	ANIL SABAR VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	GUDARI /2 /2022 () //
5	D-BLAPL/3114/2024	CHANDRAMANI MEHER @ CHANDU VS STATE OF ODISHA	DEVASHIS PANDA VS	PATNAGARH /139 /2022 () //
6	D-BLAPL/3117/2024	HANUMANTA SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	PHIRINGIA /54 /2023 () //
7	D-BLAPL/3120/2024	MANOJ BISWAL @ RANJAN VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	NALCO /155 /2023 () //
8	D-BLAPL/3130/2024	DHARMENDRA SINGH LODHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
9	D-BLAPL/3131/2024	DEBANANDA MISHRA VS STATE OF ODISHA	HARIPAD MOHANTY VS	MAHILA P.S.(BBSR) /72 /2023 () //
10	D-BLAPL/3134/2024	UMASHANKAR PANIGRAHI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KOMNA PS /136 /2022 () //
11	D-BLAPL/3139/2024	TRINATH KHARA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /41 /2022 () //

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12	D-BLAPL/3140/2024	JAGABANDHU KHARA VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	CHITRAKONDA /119 /2021 () //
13	D-BLAPL/3141/2024	BULU MAJHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	BERHAMPUR TOWN /10 /2024 () //
14	D-BLAPL/3145/2024	AJAYA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /851 /2023 () //
15	D-BLAPL/3147/2024	RABI DAS @ RABINDRA DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /851 /2023 () //
16	D-BLAPL/3152/2024	SUJATA MOHANTY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	EOW,BHUBANESWAR /7 /2023 () //
17	D-BLAPL/3154/2024	MIKHAEL PARICHHA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	PARLAKHEMUNDI /368 /2023 () //
18	D-BLAPL/3155/2024	SANJAY KESARI @ KARAN KUMAR @ BADE VS STATE OF ODISHA	S.S.RAY (2) VS	TALSARA /53 /2023 () //
19	D-BLAPL/3156/2024	DILIP BARIK VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	NALCO /6 /2024 () //
20	D-BLAPL/3158/2024	SABIR VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 () //
21	D-BLAPL/3159/2024	AKSHAYA KUMAR NATH @ KALIA VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BHARATPUR PS /200 /2023 () //
22	D-BLAPL/3163/2024	TUTU MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /38 /2020 () //
23	D-BLAPL/3170/2024	PRAMOD BISWAL	ASHOK KUMAR SAHOO	//0

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		VS	VS	()
24	D-BLAPL/3171/2024	STATE OF ODISHA SALANA RAJU	PRASANNA KUMAR MISHRA	// R.UDAYAGIRI /110 /2023
		VS	VS	()
25	D-BLAPL/3173/2024	STATE OF ODISHA TAHIR	HIMANSHU BHUSAN DASH	// / /0
		VS	VS	()
26	D-BLAPL/3179/2024	STATE OF ODISHA SK. TAISIM @ KUNAL @ KONO	AMLAN SHAKTI PAUL	// KHURDA MODEL /448 /2023
		VS	VS	()
27	D-BLAPL/3180/2024	STATE OF ODISHA MADHABA NAYAK	TANMAYA KUMAR MOHANTY	// AIR FIELD P.S. /158 /2023
		VS	VS	()
28	D-BLAPL/3181/2024	STATE OF ODISHA KAILASH NAYAK	TANMAYA KUMAR MOHANTY	// AIR FIELD P.S. /158 /2023
		VS	VS	()
29	D-BLAPL/3182/2024	STATE OF ODISHA PRASANTA DAS	TANMAYA KUMAR MOHANTY	// AIR FIELD P.S. /158 /2023
		VS	VS	()
30	D-BLAPL/3183/2024	STATE OF ODISHA SIBA NAYAK @ RABINDRA NAYAK	TANMAYA KUMAR MOHANTY	// AIR FIELD P.S. /158 /2023
		VS	VS	()
31	D-BLAPL/3185/2024	STATE OF ODISHA AJAYA CHOUDHURY	TANMAYA KUMAR MOHANTY	// BADAGODA P.S. /5 /2024
		VS	VS	()
32	D-BLAPL/3186/2024	STATE OF ODISHA RALVIN PATASANI @ LUCKY	TANMAYA KUMAR MOHANTY	// INFOCITY PS /439 /2023
		VS	VS	()
33	D-BLAPL/3187/2024	STATE OF ODISHA MANTU @ MANARANJAN KANDANGKEL	KULDEEP MOHANTY	// JAMDA PS /87 /2023
		VS	VS	()
34	D-BLAPL/3192/2024	STATE OF ODISHA JITENDRA SETHI @ JITU	MANAS KUMAR CHAND	// KABISURYANAGAR /334 /2020
		VS	VS	()

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35	D-BLAPL/3196/2024	STATE OF ODISHA UDDHABA DEEP VS	SUBRAT KUMAR DAS VS	// TUSRA /2 /2022 ()
36	D-BLAPL/3199/2024	STATE OF ODISHA RAKESH PRADHAN VS	PRADEEP RANJAN MISHRA VS	// CUTTACK SADAR /446 /2023 ()
37	D-BLAPL/3200/2024	STATE OF ODISHA RAJAMANDRI KARTHIK VS	PRASANTA KUMAR NANDA VS	// KALIMELA /122 /2023 ()
38	D-BLAPL/3203/2024	STATE OF ODISHA RAGHUNATH SAHU VS	satyajit mohapatra VS	// JARAPADA /96 /2023 ()
39	D-BLAPL/3205/2024	STATE OF ODISHA SANKURU @ MANOJ DALAI VS	DALIRANI BEHURAY VS	// SORO /444 /2022 ()
40	D-BLAPL/3207/2024	STATE OF ODISHA SIPU @ BASUDEV SAMAL @ BASODABA SAMAL VS	DALIRANI BEHURAY VS	// SORO /444 /2022 ()
41	D-BLAPL/3208/2024	STATE OF ODISHA MANTU @ PRAVAT DAS VS	DALIRANI BEHURAY VS	// SORO /444 /2022 ()
42	D-BLAPL/3209/2024	STATE OF ODISHA BIDYUTPRAVA JENA VS	SANJIB KUMAR BHANJADEO VS	// BHUBANESWAR VIGILANCE /2 /2024 ()
43	D-BLAPL/3211/2024	STATE OF ODISHA(VIG.) KULAMANI PARIDA VS	DEBASNAN DAS VS	// BADAGODA P.S. /610 /2023 ()
44	D-BLAPL/3214/2024	STATE OF ODISHA RUSHTAM ANSARI VS	PRADEEP KUMAR PRADHAN VS	// / /0 ()
45	D-BLAPL/3218/2024	STATE OF ODISHA BASANTA CHHATRIA VS STATE OF ODISHA	JNYANANANDA PANDA VS	// NARLA /192 /2023 () //

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46	D-BLAPL/3220/2024	MAKURU PURTY VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	SARAT /41 /2022 () //
47	D-BLAPL/3232/2024	SANTOSH KUMAR DORA @ SANTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BAIDYANATHPUR /564 /2023 () //
48	D-BLAPL/3235/2024	PRASANTA TIWARI VS STATE OF ODISHA	ASIT KUMAR JENA VS	KALIMELA /102 /2023 () //
49	D-BLAPL/3236/2024	KISHORE MOHANTY @ CHINTU VS STATE OF ODISHA	ASIT KUMAR JENA VS	NAYAPALLI P.S. /603 /2023 () //
50	D-BLAPL/3239/2024	SUNIL CHATTAR VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	JHUMPURA /73 /2023 () //
51	D-BLAPL/3241/2024	SALAMAT SAHA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	/ /0 () //
52	D-BLAPL/3243/2024	SANTOSH SAHANI VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /169 /2021 () //
53	D-BLAPL/3244/2024	KAMALALOCHAN PARIDA @ ANIL KUMAR VS STATE OF ODISHA	DUSHMANTA SAHOO VS	BOLAGARH P.S. /131 /2023 () //
54	D-BLAPL/3245/2024	SAMPURNA BADARAITA VS STATE OF ODISHA	DURGA PRASAD JENA VS	GURANDI /94 /2023 () //
55	D-BLAPL/3259/2024	MANOJ MAJHI @ MANOJ @ GARUDA @ HAGURU MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOLAMUNDA /16 /2014 () //
56	D-BLAPL/3262/2024	SILU @ SURESH BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	MANIABANDHA /82 /2023 () //
57	D-BLAPL/3264/2024	PARAMA JANI @ BEHERA	PRAJIT KUMAR PRADHAN	PURUNAKOTE /2 /2024

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/3266/2024	NETRA SAGARIA	MANOJ KUMAR PANDA	KOMNA PS /136 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/3269/2024	LITU @ SUNIL NAIK	BHARAT BHUSAN ROURTRAY	BIKRAMPUR FCI /307 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/3270/2024	GUDDU KUMAR	BALARAM KHARA	MACHHKUND /52 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/3272/2024	BALARAM @ BISHNU DALEI	HAREKRUSHNA DASH	GHASIPURA /305 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/3274/2024	BABU @ MEDIA @ SUNIL KUMAR BEHERA	BHARAT BHUSAN ROURTRAY	INDUASTRIAL,NISA /127 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/3275/2024	SK. ENUSH @ YUNUS	BHARAT BHUSAN ROURTRAY	ANGUL TOWN /9 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-BLAPL/3278/2024	HEMANTA @ KALIA NAHAK	CHAKRAPANI NAHAK	PURUSHOTTAMPUR /730 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	D-BLAPL/3279/2024	RAKA @ RAKESH @ NURSINGHA CHARAN JENA	KASHINATH PATTANAIAK	CUTTACK SADAR /182 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	D-BLAPL/3289/2024	BETA KALUNDIA @ NAIK	ASIT KUMAR OTTA	RAIRANGPUR (RURAL) /48 /2021
		VS	VS	()
		STATE OF ODISHA		//
67	D-BLAPL/3290/2024	VINOD KUMAR	LINGARAJ SARANGI	GOSANINUAGAM /182 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	D-BLAPL/3293/2024	TAPAN KUMAR PRADHAN	SK ABDUL JABIR	S.P.(CID-CRL),CUTTACK /5 /2019
		VS	VS	()

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69	D-BLAPL/3300/2024	STATE OF ODISHA SK. NOOR UDDHIN VS	CHANDAN SAMANTARAY VS	// DHAULI PS /106 /2023 0
70	D-CMAPL/4652/2024	STATE OF ODISHA ANANDA SARAF VS	ADV. VS	// // 0
71	D-CMP/4536/2024	SHYAMA KUMAR SARAF SUNIL KUMAR AGARWALLA VS	ARIJEET MISHRA VS	// // 0
72	D-CMP/4555/2024	DEEPAK KUMAR AGARWALLA PABITRA KUMARA BEHERA VS	DEEPALI MAHAPATRA VS	// // 0
73	D-CMP/4574/2024 CMP/76/2024	RAMESH MOHARANA SANTOSH MAHARANA VS	DIPTI RANJAN BHOKTA VS	// // CIVIL JUDGE (SD),NAWAPARA(Nuapada) CS/0000179/2017
74	D-CMP/4649/2024	JAGANNATH MAHARANA BHAGYABATI PANDA VS	MANAS RANJAN BEHERA VS	// // 0
75	D-CMP/4721/2024	M/S BINAYAK HERBAL FARM, GANJAM SATRUGHANA PRADHAN VS	SUKANTA KUMAR NAYAK VS	// // 0
76	D-CMP/4723/2024	KISHORE KUMAR NAYAK SAYANHA SWATI VS	MANMAYA KUMAR DASH VS	// // 0
77	D-CONTC/4511/2024	STATE OF ODISHA BIDYUT BHUSAN KAR VS	ADV. VS	// // 0
78	D-CONTC/4515/2024	BIBHASA RANJAN PANIGRAHI, TAHASILDAR, KHURDA SIMADRI SAHANI VS	ADV. VS	// // 0
79	D-CONTC/4521/2024	DEBABRATA SAHU, O.A.S. MADHU SUDAN BHESARA VS	ADV. VS	// // 0
		SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.		//

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80	D-CONTC/4524/2024	JHASAKETAN MEHER VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
81	D-CONTC/4526/2024	ARJUN MEHER VS SATYABRATA SAHU, ADDL. CHIEF SECY., REVENUE AND DISASTER MANAGEMENT DEPT.	ADV. VS	// 0
82	D-CONTC/4532/2024	KALPANA SAHOO VS RISHI SINGH, CHAIRMAN, ODISHA GRAMYA BANK.	ADV. VS	// 0
83	D-CONTC/4543/2024	SK.SAJID VS ASWATHI S., I.A.S.	ADV. VS	// 0
84	D-CONTC/4547/2024	TARAKANATH CHAKRABARTY VS SAROJ KUMAR MOHAPATRA, CHIEF DISTRICT AGRICULTURE OFFICER, BALASORE	ADV. VS	// 0
85	D-CONTC/4552/2024	MAHESWAR DASH VS AJAY KUMAR BHALLA, SECY., DEPTT. OF HOME, NEW DELHI.	ADV. VS	// 0
86	D-CONTC/4564/2024	LOKANATH BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0
87	D-CONTC/4567/2024	JENAMANI PRADHAN VS ANU GARG, I.A.S.	ADV. VS	// 0
88	D-CONTC/4568/2024	PREMALATA PANI VS ANU GARG (IAS)	ADV. VS	// 0
89	D-CONTC/4569/2024	KUSHADWAJA SAHOO VS ANU GARG, I.A.S.	ADV. VS	// 0
90	D-CONTC/4571/2024	BHABAGRAHI DEHURY VS ANU GARG, I.A.S.	ADV. VS	// 0
91	D-CONTC/4572/2024	DASARATHI DEHURY	ADV.	//

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		VS	VS	0
92	D-CONTC/4581/2024	ANU GARG (IAS) NARESH CHANDRA MAJHI	ADV.	//
		VS	VS	0
93	D-CONTC/4583/2024	ASWATHY S., I.A.S. RAJESH BIDIKA	ADV.	//
		VS	VS	0
94	D-CONTC/4586/2024	ASWATHY S., I.A.S. SUSHANTA ADHA	ADV.	//
		VS	VS	0
95	D-CONTC/4587/2024	ASWATHY S., I.A.S. KSHYAMASAGAR KALLO	ADV.	//
		VS	VS	0
96	D-CONTC/4588/2024	ASWATHY S., I.A.S. KUNTI NAIK	ADV.	//
		VS	VS	0
97	D-CONTC/4589/2024	ASWATHY S., I.A.S. MAGUNI SAHOO	ADV.	//
		VS	VS	0
98	D-CONTC/4590/2024	NIKHIL PAVAN KALYAN, I.A.S SOMRA ORAM	ADV.	//
		VS	VS	0
99	D-CONTC/4591/2024	ASWATHY S., I.A.S. BINOD BIHARI PATRA	ADV.	//
		VS	VS	0
100	D-CONTC/4592/2024	ASWATHY S., I.A.S. RAMA CHANDRA BEHERA	ADV	//
		VS	VS	0
101	D-CONTC/4593/2024	AMITA PATTNAIK, DISTRICT EDUCATION OFFICER, GANJAM MILKI EKKA	ADV.	//
		VS	VS	0
102	D-CONTC/4595/2024	ASWATHY S., I.A.S. MANI KAMAL KERKETTA	ADV.	//
		VS	VS	0

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103	D-CONTC/4598/2024	ASWATHY S., I.A.S. SUKRA EKKA VS	ADV. VS	// // 0
104	D-CONTC/4600/2024	ASWATHY S., I.A.S. SAINI BADAIAK VS	ADV. VS	// // 0
105	D-CONTC/4602/2024	ASWATHY S., I.A.S. URMINTI KALEN XESS VS	ADV. VS	// // 0
106	D-CONTC/4603/2024	ASWATHY S., I.A.S. MAHADEV BARA VS	ADV. VS	// // 0
107	D-CONTC/4610/2024	ASWATHY S., I.A.S. LITENGU EKKA VS	ADV. VS	// // 0
108	D-CONTC/4613/2024	ASWATHY S., I.A.S. RAMESH LAKRA VS	ADV. VS	// // 0
109	D-CONTC/4614/2024	ASWATHY S., I.A.S. BISHNU NARAYAN PANY VS	NIHAL RATH VS	// // 0
110	D-CONTC/4620/2024	ARABINDA KUMAR PADHI, I.A.S. BIJAY MAJHI VS	ADV. VS	// // 0
111	D-CONTC/4623/2024	ASWATHY S., I.A.S. HEROD KUJUR VS	ADV. VS	// // 0
112	D-CONTC/4624/2024	ASWATHY S., I.A.S. RANJIT KUMAR TIRKEY VS	ADV. VS	// // 0
113	D-CONTC/4625/2024	ASWATHY S., I.A.S. BARUNA NAIK VS ASWATHY S., I.A.S.	ADV. VS	// // 0 //

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114	D-CONTC/4627/2024	BULBUL DANDASENA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/4632/2024	SRIDHAR BEHERA VS MANOJ KUMAR MAJHI, O.A.S.	ADV. VS	// 0 //
116	D-CONTC/4633/2024	NILADRI BIHARI NAYAK VS PURNA CHANDRA SETHI	ADV. VS	// 0 //
117	D-CONTC/4634/2024	G.D. B.ED. COLLEGE SE, PATTAMUNDAI, KENDRAPARA VS SUSIL KUMAR LOCHAN, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/4636/2024	BIBHUTI BHUSAN BEHERA VS MANOJ KUMAR MAJHI, O.A.S.	ADV. VS	// 0 //
119	D-CONTC/4638/2024	JYOSTNAMAYEE RATH VS ABHA MISHRA, STATE HEAD, UNITED NATIONS DEVELOPMENT PROGRAMME (UNDP)	AJAYA KUMAR DASH VS	// 0 //
120	D-CONTC/4639/2024	BASANTA KUMAR PAIKARAY VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
121	D-CONTC/4646/2024	ASHOK KUMAR NANDA VS G.MATHI VATHANAN, I.A.S.	ADV. VS	// 0 //
122	D-CONTC/4648/2024	HAREKRISHNA MAHUNTA VS KRUSHNA CHANDRA NAYAK, DISTRICT EDUCATION OFFICER, CUTTACK	ADV. VS	// 0 //
123	D-CONTC/4650/2024	BIBHUTI BHUSAN MOHAPATRA VS SANJAY KUMAR SINGH, I.A.S.	ADV. VS	// 0 //
124	D-CONTC/4659/2024	LILY KANDI VS RANJAN PARIDA, TAHASILDAR, GOP	ADV. VS	// 0 //
125	D-CONTC/4660/2024	BISWAJIT SWAIN	ADV.	//

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		VS	VS	0
126	D-CONTC/4662/2024	SANJAY KUMAR SINGH, PRINCIPAL SECY., HOME DEPT. PRADYUMNA KUMAR PRADHAN	ADV.	//
		VS	VS	0
127	D-CONTC/4668/2024	VISHAL KUMAR DEV, I.A.S. HIMANSHU SEKHAR PANDA	SIDHANT DAS	//
		VS	VS	0
128	D-CONTC/4672/2024	SATYABRATA SAHU, I.A.S. PRASANNA KUMAR DAS	SIDHANT DAS	//
		VS	VS	0
129	D-CONTC/4678/2024	SATYABRATA SAHU, IAS SANTOSH KUMAR SAHU	ADV.	//
		VS	VS	0
130	D-CONTC/4687/2024	KANHU CHARAN PATRA,C.D.M. AND P.H.O.,KORAPUT AMIT KUMAR KHORA	ADV.	//
		VS	VS	0
131	D-CONTC/4690/2024	KANHU CHARAN PATRA,C.D.M. AND P.H.O.,KORAPUT BISWANATH SAHU	ADV.	//
		VS	VS	0
132	D-CONTC/4691/2024	JASMINI PATTNAIK, ADDL. CHIEF SECY. TO GOVT., HEALTH AND FAMILY WELFARE DEPT. SANJUBALA SAHOO	ADV.	//
		VS	VS	0
133	D-CONTC/4695/2024	BHABANI SHANKAR CHAYANI,DIRECTOR, HIGHER EDUCATION DEPTT. PRAMILA MISHRA	ADV.	//
		VS	VS	0
134	D-CONTC/4696/2024	ARAVIND AGARWAL, I.A.S. ABHIMANYU NAYAK	HARA PRASAD RATH	//
		VS	VS	0
135	D-CONTC/4712/2024	AWASTHI S., I.A.S. SURESH CHANDRA MALLICK	ADV.	//
		VS	VS	0
136	D-CONTC/4717/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. BHARAT CHANDRA MOHANTY	ADV.	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/4718/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. GITANJALI MOHANTY VS	AMBIKA PRASAD RAY VS	// // 0
138	D-CONTC/4719/2024	ANU GARG, I.A.S. HARMOHAN SAHOO VS	ADV. VS	// // 0
139	D-CONTC/4722/2024	ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT. BISWESH KUMAR SAHU VS	ADV. VS	// // 0
140	D-CONTC/4725/2024	KUNDAN SINGH NAIK, SUPERINTENDING ENGINEER, SAMBALPUR NIRANJAN DAS VS	ADV. VS	// // 0
141	D-CONTC/4726/2024	SHUBHA SARMA, I.A.S. DHIRENDRA TRIPATHY VS	ADV. VS	// // 0
142	D-CONTC/4729/2024	SATYABRATA SAHU, I.A.S. SATYABRATA SAHOO VS	ADV. VS	// // 0
143	D-CONTC/4730/2024	JYOTI RANJAN MISHRA,O.A.S. SANJIDA BIBI VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
144	D-CONTC/4731/2024	DEBI PRASAD ACHARYA, TAHASILDAR, AUL FAHMIDA BEGUM VS	ADV. VS	// // 0
145	D-CONTC/4733/2024	NIKHIL PAVAN KALYAN, COMMISSIONER, CUTTACK MUNICIPAL CORPORATION, CUTTACK BIJAYA KUMAR RANA VS	ADV. VS	// // 0
146	D-CONTC/4735/2024	ASWATHY S., I.A.S. AMULYA PANIGRAHI VS	ADV. VS	// // 0
147	D-CONTC/4737/2024	ASWATHY S., I.A.S. RANJITA KUMARI SATAPATHY VS	ADV. VS	// // 0
		ASWATHY S., I.A.S.		//

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148	D-CONTC/4739/2024	NAMITA PANDA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
149	D-CONTC/4741/2024	RAMESH CHANDRA DAS VS ASWATHY S., I.A.S.	ADV VS	// 0 //
150	D-CONTC/4742/2024	SIBANARAYAN PRADHAN VS ASWATHY S., I.A.S.	ADV VS	// 0 //
151	D-CONTC/4743/2024	PRASANTA KUMAR DIGAL VS ASWATHY S., I.A.S.	ADV VS	// 0 //
152	D-CONTC/4745/2024	M.N.KAMAL LOCHAN VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
153	D-CONTC/4747/2024	ROSHNI PRADHAN VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
154	D-CONTC/4748/2024	DIGAMBAR PUJHARI @ GOND VS ANU GARG, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/4749/2024	SATYANARAYAN PADHI VS PREM CHAND CHOUDHURY, IAS	ADV. VS	// 0 //
156	D-CONTC/4750/2024	SAGARIKA NAYAK VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
157	D-CONTC/4753/2024	MANAS KUMAR DEY VS ANUPAM SAHA, I.A.S.	ADV VS	// 0 //
158	D-CONTC/4754/2024	BHUPENDRA PUJHARI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
159	D-CRLA/3256/2024	DURYODHAN SETHY	ARIJEET MISHRA	//0

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		VS	VS	()
160	D-CRLA/3288/2024	UNION OF INDIA (C.B.I) RAMESH BEHERA	KEDAR KUMAR DASH	// TUREIKELA /241 /2022
		VS	VS	()
161	D-CRLA/3303/2024	STATE OF ODISHA HRUSIKESH JENA @ MUNA	SMRUTI RANJAN ROUT	// KISSANNAGAR PS /48 /2018
		VS	VS	()
162	D-CRLLP/3234/2024	STATE OF ODISHA SUNITA @ SANTOSHINI BEHERA	SHANTI PRAKASH MOHANTY	// / /0
		VS	VS	()
163	D-CRLMA/3177/2024	STATE OF ODISHA RABINDRA SUAR @RABINDRA KUMAR SUAR	ADV.	// KENDRAPARA /152 /2020
		VS	VS	()
164	D-CRLMA/3213/2024	STATE OF ODISHA PARTHABA KONHAR	ADV.	// GOCHHAPADA /128 /2023
		VS	VS	()
165	D-CRLMC/3150/2024	STATE OF ODISHA RAMESH MALLIK	SOUBHAGYA KUMAR DASH	// BARI /53 /2022
		VS	VS	()
166	D-CRLMC/3153/2024 CRLMC/193/2024	STATE OF ODISHA VIMAL KUMAR	SURENDRA PRASAD BARIK	// CHANDRASEKHARPUR /324 /2021
		VS	VS	()
167	D-CRLMC/3172/2024	STATE OF ODISHA SURYAKANT BARAD@SURYAKANTA BARAD	NARENDRA KUMAR LENKA	CT/0003846/2021 NAYAGARH /75 /2016
		VS	VS	()
168	D-CRLMC/3222/2024	STATE OF ODISHA JAGANNATH MISHRA @ JAGU	SHYAMANANDA MOHARANA	// NARASINGHPUR /124 /2021
		VS	VS	()
169	D-CRLMC/3251/2024	STATE OF ODISHA ABANI NAIK	RAKESH BEHERA	// RASOL /65 /2013
		VS	VS	()
170	D-CRLMC/3257/2024	STATE OF ODISHA DURJYADHAN RANA	SUJAY SHANKAR SINGH DEO	// / /0
		VS	VS	()

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171	D-CRLMC/3258/2024	STATE OF ODISHA KULAMANI SWAIN VS	BIJAY KUMAR MOHANTY VS	// FATEGARH /44 /2022 ()
172	D-CRLMC/3260/2024	STATE OF ODISHA D.DINESH KUMAR ACHARY VS	P.V.S.NANAJI ACHARY VS	// JEYPORE TOWN /364 /2016 ()
173	D-CRLMC/3263/2024	STATE OF ODISHA JAYANTA KUMAR JENA VS	SITANSHU MOHAN DWIBEDY VS	// / /0 ()
174	D-CRLMC/3267/2024	STATE OF ODISHA(VIG.) MD. SHARIF VS	LAXMINARAYAN PATEL VS	// / /0 ()
175	D-CRLMC/3271/2024	STATE OF ODISHA PRATIVA SWAIN VS	AMARESH DAS VS	// MADHUPATNA /20 /2018 ()
176	D-CRLMC/3273/2024	STATE OF ODISHA SASMITA JENA VS	UMESH CHANDRA DORA VS	// MADHUPATNA /21 /2018 ()
177	D-CRLMC/3281/2024	STATE OF ODISHA MUNA KHILAR VS	SATYAJIT MOHAPATRA VS	// HANDAPA /115 /2016 ()
178	D-CRLMC/3283/2024	STATE OF ODISHA ANTARJYAMI GUNTHA @ JAMI VS	KASHINATH PATTANAİK VS	// PADWA /78 /2023 ()
179	D-CRLMC/3284/2024	STATE OF ODISHA SALILA PRADHAN VS	DILLIP KUMAR SAHU VS	// / /0 ()
180	D-CRLMC/3287/2024	STATE OF ODISHA ANTARJYAMI GUNTHA @ JAMI VS	KASHINATH PATTANAİK VS	// PADWA /78 /2023 ()
181	D-CRLMC/3294/2024	STATE OF ODISHA MANORANJAN TARAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// MARINE PST TALCHUA /189 /2023 () //

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182	D-CRLMC/3295/2024	SAHAN KUMAR SINGH VS STATE OF ODISHA	DILLIP KUMAR SAHU VS	/ / 0 0 //
183	D-CRLMC/3299/2024	SAGARIKA CHOWDHURY VS STATE OF ODISHA	ADISHREE MISHRA VS	/ / 0 0 //
184	D-CRLMC/3301/2024	KAUSHIK BASU VS STATE OF ODISHA	ADISHREE MISHRA VS	/ / 0 0 //
185	D-CRLMC/3304/2024	RAJALAKSHMI MUNI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ / 0 0 //
186	D-CRLMP/3142/2024	SURENDRA KUMAR JENA @ SURENDRA JENA VS STATE OF ODISHA	SURESH KUMAR JENA VS	/ / 0 0 //
187	D-CRLMP/3165/2024	SOUMYA PRAKASH PARHI VS AMRUTA DASH	RAJAT KUMAR PANDA VS	/ / 0 0 //
188	D-CRLMP/3184/2024	MIR MOHAMMAD JASIMUDDIN VS STATE OF ODISHA	HARIPAD MOHANTY VS	/ / 0 0 //
189	D-CRLMP/3188/2024	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	BHUBANESWAR VIGILANCE /61 /2016 0 //
190	D-CRLMP/3195/2024	NILAMADHABA CHARANA DAS VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	/ / 0 0 //
191	D-CRLMP/3201/2024	ITIPUSPA PRADHAN VS STATE OF ODISHA	JATESWAR NAYAK VS	/ / 0 0 //
192	D-CRLMP/3217/2024	SASMITA PARIDA VS STATE OF ODISHA	AJAYA KUMAR JENA VS	/ / 0 0 //
193	D-CRLMP/3261/2024	PRATIMA RANJIT	LAXMI NARAYAN RAYATSINGH	/ / 0

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		VS	VS	0
		STATE OF ODISHA		//
194	D-CRLMP/3265/2024	RAKESH KUMAR SAHOO	BYOMAKESH TRIPATHY	//0
		VS	VS	0
		STATE OF ODISHA		//
195	D-CRLMP/3268/2024	RASMI RANJAN JENA	BYOMAKESH TRIPATHY	//0
		VS	VS	0
		STATE OF ODISHA		//
196	D-CRLMP/3292/2024	BANAMALI SAHOO	JYOTI PATNAIK	//0
		VS	VS	0
		STATE OF ODISHA		//
197	D-CRLMP/3298/2024	BHAGYALAXMI BEHERA	RAKESH KUMAR ROUSTRAY	//0
		VS	VS	0
		STATE OF ODISHA		//
198	D-CRLREV/3193/2024	RABI KUMAR NANDA	PRIYA RANJAN SINGH	BARBIL /252 /2023
		VS	VS	0
		STATE OF ODISHA		//
199	D-CRLREV/3237/2024	GAYADHAR PARIDA	JNYANANANDA PANDA	FATEGARH /71 /2012
		VS	VS	0
		STATE OF ODISHA		//
200	D-CRLREV/3246/2024	DASARATHI GAMANGO	KUMAR KANTA BEHERA	//0
		VS	VS	0
		STATE OF ODISHA		//
201	D-CRP/4606/2024	SHYAMLATA AGRAWAL	SASWAT KUMAR ACHARYA	//
	CRP/2/2024	VS	VS	DIST.& SESSIONS JUDGE,NAWAPARA(Nuapada)
		RAJ KUMAR SARAFF		CS/0000001/2018
202	D-FAO/4621/2024	MANAGER, NEW INDIA ASSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	//
		VS	VS	0
		MANOJ KUMAR DAS		//
203	D-MACA/4539/2024	BIRENDRA DWIBEDI	DEBASISH PATNAIK	//
		VS	VS	0
		BRAJENDRA DWIBEDI		//
204	D-MACA/4688/2024	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD.	SUBRAT SATPATHY	//
		VS	VS	0

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205	D-MATA/4596/2024	RAJANI SAHOO SUBHASHREE NAYAK VS PRASHANT KUMAR NAYAK	BIBHU PRASAD MOHANTY VS	// // 0 //
206	D-MATA/4756/2024	MEBHBOOBUN NAHAR MILKY VS AMARJEET NAYAK	BIBHU PRASAD TRIPATHY VS	// // 0 //
207	D-MATA/4759/2024	MEHBOOBUN NABAR MILKY VS AMARJEET NAYAK	BIBHU PRASAD TRIPATHY VS	// // 0 //
208	D-MATA/4760/2024	RENUBALA BEHERA VS PRAKASH CHANDRA BEHERA	PRASANA KUMAR SWAIN VS	// // 0 //
209	D-RSA/4573/2024	SOUDAMINI @SADA SAHOO VS SUDARSAN SAHOO	ASHOK KUMAR MOHAPATRA 1 VS	// // 0 //
210	D-RSA/4699/2024	ANNAPURNA DAS VS JAYANTA DAS	SOUGAT DASH VS	// // 0 //
211	D-RVWPET/4655/2024	PREMANANDA MOHANTY VS BIJUMANI PRADHAN	ARUPANANDA GOSWAMY VS	// // 0 //
212	D-TRP(C)/4619/2024	SMRUTIREKHA SAHOO VS MANAS RANJAN SAHOO	SAPAN KUMAR LENKA VS	// // 0 //
213	D-TRP(C)/4706/2024	SHASI BHUSAN PRADHAN VS RINKI @ NAMRATA SAMADARSINI SAHOO	SOUBHAGYA SUNDAR DAS VS	// // 0 //
214	D-TRP(C)/4740/2024	SUJATA SETHY VS DIPUNA SETHY	SANTOSH KUMAR MAHANTY VS	// // 0 //
215	D-WA/4554/2024	SRIKANTA PARIDA VS STATE OF ODISHA	SARAT CHANDRA SAMAL VS	// // 0 //

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216	D-WA/4559/2024	STATE OF ODISHA VS AJAY KUMAR HARICHANDAN	SANGRAM KESARI JENA, A.G.A. VS	// 0 //
217	D-WA/4640/2024	AKSHAYA KUMAR BHUYAN VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //
218	D-WA/4654/2024	STATE OF ODISHA VS NIRANJAN GIRI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
219	D-WA/4686/2024	STATE OF ODISHA VS GANGADHAR SAHOO	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
220	D-WA/4714/2024	STATE OF ODISHA VS BIJAYA KUMAR DEHURY	DEBASIS MOHAPATRA, A.G.A. VS	// 0 //
221	D-WA/4732/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT, M AND B CLASS WELFARE DEPTT., ODISHA VS SUSILA KUMAR MAHARATHI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
222	D-WA/4751/2024	COMMNR-CUM-SECY, PLANNING AND CONVERGENCE DEPTT., ODISHA VS RUDRAKANTA PANDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
223	D-WP(C)/4493/2024	ARJUNA SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
224	D-WP(C)/4494/2024	JAYANTI PRADHAN VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	// 0 //
225	D-WP(C)/4495/2024 WP(C)/2300/2024	SUNIL KUMAR DAS VS THE DISTRICT COLLECTOR, DHENKANAL	BISHNU BRATA SINGH VS	// 0 //
226	D-WP(C)/4496/2024	JUDHISHTIRA NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
227	D-WP(C)/4497/2024	SANJIT KUMAR TURUK	IN PERSON	//

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		VS	VS	0
		SECRETARY, MINISTRY OF ENVIRONMENT,FOREST AND CLIMATE CHANGE		//
228	D-WP(C)/4498/2024	SAROJINI MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/4499/2024	SANTANU KUMAR KANHAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/4500/2024	DINABANDHU PRADHAN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/4501/2024	GOVINDA KALO	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/4502/2024	JESHAN KUMAR NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/4503/2024	SURESH CHANDRA KUMBHAR	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/4504/2024	AKSHAY NAYAK	CHANDRAKANTA PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/4505/2024	M/S. C.D. RICE MILL LLP., ANGUL	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/4506/2024	M/S. MAA SARALA RICE MILL, DHENKANAL	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/4507/2024	PRAVAKAR BISWAL	BIDESHI KUMAR GHADEI	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/4508/2024	PRAKASH SAHU	SUKANTA KUMAR NAYAK	//
		VS	VS	0

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239	D-WP(C)/4509/2024	DIRECTOR OF CONSOLIDATION, CUTTACK SANDHYARANI DASH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // 0 //
240	D-WP(C)/4510/2024	GIRIBALA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
241	D-WP(C)/4512/2024	M/S. LINGARAJ INFRASTRUCTURE PVT. LTD. BBSR VS STATE OF ODISHA	ABHISHEK DASH VS	// 0 //
242	D-WP(C)/4513/2024	RADHABALLAVA PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
243	D-WP(C)/4514/2024	RAMA CHANDRA NAYAK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
244	D-WP(C)/4516/2024	BISHNU PRIYA MANSINGH VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
245	D-WP(C)/4517/2024	MANASWINI SETHY VS UMAKANTA SETHY	KRUSHNA CHANDRA DASH VS	// 0 //
246	D-WP(C)/4518/2024	SADANANDA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
247	D-WP(C)/4519/2024 WP(C)/2185/2024	N. MOHAN REDDY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
248	D-WP(C)/4520/2024 WP(C)/2269/2024	MAHABIR PRASAD AGARWALLA VS EE (ELECT.) TPNODL, BARIPADA	SUSANTA KUMAR DASH VS	// 0 //
249	D-WP(C)/4522/2024 WP(C)/2290/2024	AJAYA KUMAR DAS VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //

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250	D-WP(C)/4523/2024	CHIEF MANAGER, CANARA BANK, CUTTACK VS THE ADDL. DIST. MAGISTRATE-CUM-DIST. REGISTRAR, BALASORE	BIBEKANANDA UDGATA VS	// 0 //
251	D-WP(C)/4525/2024	TRILOCHAN PANDA VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
252	D-WP(C)/4527/2024	AKSHYA KUMAR SAHOO VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
253	D-WP(C)/4528/2024	MANOJ KUMAR PATRA VS STATE OF ODISHA	UDIT RANJAN JENA VS	// 0 //
254	D-WP(C)/4529/2024	DEBASISH NAYAK VS STATE OF ODISHA	HIMANSHU SEKHAR PANDA VS	// 0 //
255	D-WP(C)/4530/2024	SUPARNA MUKHERJI VS MINISTRY OF REVENUE AND DISASTER MANAGEMENT DEPT., BBSR	PARTHA MUKHERJI VS	// 0 //
256	D-WP(C)/4531/2024	PRAVANJAN CHOUDHURY VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
257	D-WP(C)/4533/2024	RANJAN BARIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
258	D-WP(C)/4534/2024 WP(C)/2259/2024	ABHILASH BRAHMA VS STATE OF ODISHA	UMARANI PANDA VS	// 0 //
259	D-WP(C)/4535/2024	MD, M/S SUBURBAN INDUSTRIES PVT. LTD., BBSR VS STATE OF ODISHA	DIBAKAR PRUSTY VS	// 0 //
260	D-WP(C)/4537/2024	SIMRAN SAMAL VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
261	D-WP(C)/4538/2024	PRAVAKAR SWAIN	MANAS PATI	//

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	WP(C)/2179/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/4540/2024	BIJAYANANDA KARAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
263	D-WP(C)/4541/2024	SOUMYA PRAKASH PARHI VS AMRUTA DASH	RAJAT KUMAR PANDA VS	// 0 //
264	D-WP(C)/4542/2024	SRIDHAR PRADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
265	D-WP(C)/4544/2024	NATURAL AGRITECH (PVT.) LTD., DHENKANAL VS BANK OF INDIA, MUMBAI	DAYANANDA MOHAPATRA VS	// 0 //
266	D-WP(C)/4545/2024	RAGHUNATH BHOI VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
267	D-WP(C)/4546/2024	RAJKUMAR PADHAN VS STATE OF ODISHA	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
268	D-WP(C)/4548/2024	K. UTTAM KUMAR VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
269	D-WP(C)/4549/2024	PRAMOD KUMAR MOHANTY VS THE ENGINEER IN CHIEF, WATER RESOURCES HEADS OF DEPT. BBSR	NEELAKANTHA PANDA VS	// 0 //
270	D-WP(C)/4550/2024	K. UTTAM KUMAR VS ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
271	D-WP(C)/4551/2024	JAGABANDHU PADHI VS COLLECTOR, GANJAM	SARAT CHANDRA MEKAP VS	// 0 //
272	D-WP(C)/4553/2024	SUBASH CHANDRA PATRO VS	ASHOK KUMAR DAS VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/4556/2024	ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR YUDHISTHIR PATI VS STATE OF ODISHA	SIBA PRASAD PATI VS	// // 0 //
274	D-WP(C)/4557/2024 WP(C)/2204/2024	DR.ARUPAM MAHAPATRO VS DEPT OF HEPATOLOGY, SCB COLLEGE	TANMAY MISHRA VS	// 0 //
275	D-WP(C)/4558/2024	MULIA PRADHAN VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
276	D-WP(C)/4560/2024 WP(C)/2263/2024	PRITAM PATEL VS UNION OF INDIA	UMESH CHANDRA MOHANTY VS	// 0 //
277	D-WP(C)/4561/2024	SARANGADHAR PRADHAN VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
278	D-WP(C)/4562/2024	ANANTA KUMAR BEHERA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
279	D-WP(C)/4563/2024	ORISSA AND MINERALS LTD. BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
280	D-WP(C)/4565/2024	GOVERNING BODY, DURGA CHARAN NAYAK MEMORIAL HIGHER SECONDARY SCHOOL, RASODI VS STATE OF ODISHA	INDU RASODI VS	// 0 //
281	D-WP(C)/4566/2024	KAMALAKANTA MAHAL VS UNION OF INDIA	MANOJA KUMAR KHUNTIA VS	// 0 //
282	D-WP(C)/4570/2024	ORISSA MANGANESE AND MINERALS LTD. BBSR VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
283	D-WP(C)/4575/2024	NILAKANTA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/4576/2024	MAMATA BASTIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
285	D-WP(C)/4577/2024	BANK OF BARODA, ROSARB, BBSR VS MUNICIPAL COMMNR., BMC	KHAN MAHMOODUL HASAN NIAMATI VS	// 0 //
286	D-WP(C)/4578/2024	PRAMILA NAIK VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
287	D-WP(C)/4579/2024	BHIKARI CHARAN SADANGI VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
288	D-WP(C)/4580/2024	SAHU METALIKS PVT. LTD., KEONJHAR VS UNION OF INDIA	SHISHIR KUMAR ROUTRAY VS	// 0 //
289	D-WP(C)/4582/2024	ULLASH KUMAR BEHERA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
290	D-WP(C)/4584/2024	B. PAPA RAO VS ADDL. CHIEF SECY. WATER RESOURCES DEPT. BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
291	D-WP(C)/4585/2024	DURYODHAN SARAF VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
292	D-WP(C)/4594/2024	SANJAYA KUMAR SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	D-WP(C)/4597/2024	M/S ROSE CONTECH P LTD. BBSR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
294	D-WP(C)/4599/2024	GANDHI COLLEGE OF PHARMACY, GANJAM VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
295	D-WP(C)/4601/2024	ELECTRICAL SECTION OFFICER, TPWODL, BARGARH	PRASANTA KUMAR TRIPATHY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	D-WP(C)/4604/2024	DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, BARGARH CHINMAY RANJAN DASH	ADWITIYA SATPATHY	//
		VS	VS	0
297	D-WP(C)/4605/2024	STATE OF ODISHA SATYANANDA GARTIA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
298	D-WP(C)/4608/2024	STATE OF ODISHA S.TIRUPATI	DURGESH NARAYAN RATH	//
		VS	VS	0
299	D-WP(C)/4609/2024	STATE OF ODISHA SITAL KUMAR PATTANAIAK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
300	D-WP(C)/4611/2024	STATE OF ODISHA INDRAMANI DEHURY	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
301	D-WP(C)/4612/2024	STATE OF ODISHA MANMOHAN PATRA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
302	D-WP(C)/4615/2024	STATE OF ODISHA B. KHOJA RAO	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
303	D-WP(C)/4616/2024	STATE OF ODISHA Y. DILLESWAR RAO	DURGESH NARAYAN RATH	//
		VS	VS	0
304	D-WP(C)/4617/2024	STATE OF ODISHA JAYANTA KUMAR MUND	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
305	D-WP(C)/4618/2024	STATE OF ODISHA PRATAP KUMAR PATNAIK	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0
306	D-WP(C)/4622/2024	STATE OF ODISHA KSHYAMA SAGAR SAHOO	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	0

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307	D-WP(C)/4626/2024	STATE OF ODISHA KHANDAGIRI JANAKALYAN HATA, BBSR VS	SASWATI MOHAPATRA VS	// // 0
308	D-WP(C)/4628/2024	STATE OF ODISHA SUMITRA PRADHAN VS	DURGESH NARAYAN RATH VS	// // 0
309	D-WP(C)/4629/2024	STATE OF ODISHA LAXMI SINGH VS	DURGESH NARAYAN RATH VS	// // 0
310	D-WP(C)/4630/2024	STATE OF ODISHA SITARAM PRADHAN VS	AMITAV DAS VS	// // 0
311	D-WP(C)/4631/2024	STATE OF ODISHA PRAHALLAD LENKA VS	AMITABH MISHRA VS	// // 0
312	D-WP(C)/4635/2024	STATE OF ODISHA KISHORE CHANDRA BISOYI VS	RABINDRA KUMAR PATNAIK VS	// // 0
313	D-WP(C)/4637/2024	ADDL. CHIEF SECY. WATER RESOURCES DEPT., KHURDA SARAT CHANDRA NAIK VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0
314	D-WP(C)/4641/2024	STATE OF ODISHA JATIN KUMAR MISHRA VS	BIBHUTI BHUSAN BEHERA VS	// // 0
315	D-WP(C)/4642/2024	MD., THE OMFED, BBSR ASHOK KUMAR SAHU VS	PRAMOD KUMAR JENA VS	// // 0
316	D-WP(C)/4643/2024	STATE OF ODISHA GURU CHARAN BEHERA VS	PRASANNA KUMAR SAHOO VS	// // 0
317	D-WP(C)/4644/2024	STATE OF ODISHA ANTARYAMI MOHANTA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/4645/2024 WP(C)/2278/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
319	D-WP(C)/4647/2024	ZAYED HUSSAIN VS BSE, ODISHA	PRABHAT KUMAR DAS VS	// 0 //
320	D-WP(C)/4651/2024	NATIKA NAIK VS STATE OF ODISHA	JIBAN RANJAN DASH VS	// 0 //
321	D-WP(C)/4653/2024	ANJANA KUMARI PANDA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
322	D-WP(C)/4656/2024	BDA KARMACHARI UNITED OF BDA EMPLOYEES UNION, BBSR VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0 //
323	D-WP(C)/4657/2024	THE BRANCH MANAGER, NATIONAL INSURANCE CO. LTD., BARIPADA VS DILIP KUMAR ACHARYA	PRAKASH KUMAR MOHANTY VS	// 0 //
324	D-WP(C)/4658/2024	LALA SANTOSH KUMAR SINGH VS SUB COLLECTOR, ANGUL	GOPAL KRUSHNA MOHANTY VS	// 0 //
325	D-WP(C)/4661/2024	JAYANT KUMAR PATNAIK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
326	D-WP(C)/4663/2024	BABAJI CHARAN SWAIN VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
327	D-WP(C)/4664/2024	BAYAMAN PANDA VS STATE OF ODISHA	BIDYADHAR PRADHAN VS	// 0 //
328	D-WP(C)/4665/2024	KRUSHNA CHANDRA DAS VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
329	D-WP(C)/4666/2024	SRIKANTA SAHU	DURGESH NARAYAN RATH	//

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		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/4667/2024	NITYANANDA BEHERA	LAMBODAR PRADHAN	//
	WP(C)/2289/2024	VS	VS	0
		THE TAHASILDAR, MARSHAGHAI		//
331	D-WP(C)/4669/2024	MAA TARINI WSHG, BHADRAK	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/4670/2024	MURALIDHAR PRUSTY	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/4671/2024	SATRUGHAN SITHA	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/4673/2024	MAA DURGA WSHG, BHADRAK	AMBUJA BANDHU PARIDA	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/4674/2024	KHIROD CHANDRA DAS	LAMBODAR PRADHAN	//
	WP(C)/2288/2024	VS	VS	0
		THE TAHASILDAR, TANGI CHOUDWAR		//
336	D-WP(C)/4675/2024	RAMADU NARASIMULU	BIGHNARAJ RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/4676/2024	MANAS KUMAR DWIBEDY	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/4677/2024	NAKULA MAITY	LAMBODAR PRADHAN	//
	WP(C)/2296/2024	VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
339	D-WP(C)/4679/2024	BIBHUTI BHUSAN MAHANTA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
340	D-WP(C)/4680/2024	SWAPNESWAR GOCHHAYAT	DURGESH NARAYAN RATH	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/4681/2024 WP(C)/2295/2024	STATE OF ODISHA SARASWATI MANDAL VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// // 0 //
342	D-WP(C)/4682/2024	PADMALOCHAN MAHANTA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
343	D-WP(C)/4683/2024	JOGESWAR DEHURY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
344	D-WP(C)/4684/2024 WP(C)/2286/2024	BAIRAGI CHARAN KHATUA VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
345	D-WP(C)/4685/2024 WP(C)/2265/2024	DR. ASHOK KUMAR DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
346	D-WP(C)/4689/2024	SANTANU KUMAR PANDA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
347	D-WP(C)/4692/2024	KISHORE KUMAR BEHERA VS STATE OF ODISHA	ANUP KUMAR MOHAPATRA VS	// 0 //
348	D-WP(C)/4693/2024	PRAFULLA KUMAR MALLIK VS STATE OF ORISSA	MANAS RANJAN PADHI VS	// 0 //
349	D-WP(C)/4694/2024	DEEPAK KUMAR KHUNTIA VS THE CHIEF GENERAL MANAGER IN CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, MUMBAI	SUSANTA KUMAR BARAL VS	// 0 //
350	D-WP(C)/4697/2024	DHARMA RANJAN PATI VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
351	D-WP(C)/4698/2024	BAIKUNTHA CHARAN SWAIN VS STATE BANK OF INDIA, KHURDA	DEEPAK KUMAR PANI VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/4700/2024	SAGAR NAYAK VS STATE OF ODISHA	ANURAG PATI VS	// 0 //
353	D-WP(C)/4701/2024	LILY KANDI VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
354	D-WP(C)/4702/2024	PANKAJ LOCHAN SAHOO VS STATE OF ODISHA	SAMBHU CH. NATH SHARMA VS	// 0 //
355	D-WP(C)/4703/2024	THE DIRECTOR, MEDICAL AND HEALTH SERVICES, SUNDARGARH VS PRESIDING OFFICER, CGIT CUM LABOUR COURT, BBSR	BIBHU PRASAD PANDA VS	// 0 //
356	D-WP(C)/4704/2024	SATYANANDA PATTNAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
357	D-WP(C)/4705/2024	GANGADHAR DAKUA VS UNION BANK OF INDIA	RASHMI RANJAN SWAIN VS	// 0 //
358	D-WP(C)/4707/2024	NARAYAN KUMAR KHAITAN VS STATE BANK OF INDIA, SAMBALPUR	BISWAJIT NAYAK VS	// 0 //
359	D-WP(C)/4708/2024	JEEBAN ASHRIT DAS VS THE COMMNR. CUM SECY., SCHOOL AND MASS EDUCATION DEPT., BBSR	GOPAL CHARAN MOHANTY VS	// 0 //
360	D-WP(C)/4709/2024	KANHU CHARAN MOHANTY VS STATE OF ODISHA	DEEPAK KUMAR PANI VS	// 0 //
361	D-WP(C)/4710/2024	KRUSHNA CHANDRA NATH VS STATE OF ODISHA	DEBASIS ROUT VS	// 0 //
362	D-WP(C)/4711/2024	GIRIDHARI PRADHAN VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
363	D-WP(C)/4713/2024	SUBHAKANTA MISHRA	DR. BINODA KUMAR MISHRA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/4715/2024	STATE OF ODISHA TRIBIKRAM SAHU	DILIP KUMAR SAHU	//
		VS	VS	0
365	D-WP(C)/4716/2024	STATE OF ODISHA URMILA DEHURY	CHANDAN SAMANTARAY	//
		VS	VS	0
366	D-WP(C)/4720/2024	STATE OF ODISHA DR. JUBARAJ BARIK	BISWAJIT PARIDA	//
		VS	VS	0
367	D-WP(C)/4724/2024	STATE OF ODISHA BIJAY KUMAR PATRA	ABINASH ROUTRAY	//
		VS	VS	0
368	D-WP(C)/4727/2024	THE STATE OF ODISHA SABITA DAS	GOPAL PRASAD JENA	//
		VS	VS	0
369	D-WP(C)/4728/2024	GOVT. OF INDIA M/S. BHUTIA AGRO FOODS PVT. LTD. ANGUL	SOUMYA RANJAN MOHANTY	//
		VS	VS	0
370	D-WP(C)/4734/2024	STATE OF ODISHA HIMANSHU BHUSAN SAHOO	PURNIMA SAHU	//
		VS	VS	0
371	D-WP(C)/4736/2024	DEPT. OF HIGHER SEC. SCHOOL AND MASS EDUCATION, BBSR DINABANDHU SETHI	ABHAY KHANDELWAL	//
		VS	VS	0
372	D-WP(C)/4738/2024	COLLECTOR-CUM-DM, BALASORE NAKULA SAHOO	PAMI RATH	//
		VS	VS	0
373	D-WP(C)/4744/2024	STATE OF ODISHA SILVER CREEK CONSTRUCTIONS, MAYURBHANJ	PAMI RATH	//
		VS	VS	0
374	D-WP(C)/4746/2024	STATE OF ODISHA SAKHI BAISAKHYA	RAMAKANTA DAS	//
		VS	VS	0

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375	D-WP(C)/4752/2024	STATE OF ODISHA NANDA KISHORE DWIVEDI VS	BHAWANI SANKAR PANIGRAHI VS	// // 0
376	D-WP(C)/4755/2024	STATE OF ODISHA BANSHIDHAR SAHOO VS	DR. JITENDRA KUMAR LENKA VS	// // 0
377	D-WP(C)/4757/2024	STATE OF ODISHA M/S. PRASANTA KUMAR SAHU, JAJPUR VS	SUBHASIS PANDA VS	// // 0
378	D-WP(C)/4758/2024	CHIEF COMMNR. CT AND GST, CUTTACK M/S. PRASANTA KUMAR SAHU, JAJPUR VS	SUBHASIS PANDA VS	// // 0
379	D-WP(C)/4761/2024	CHIEF COMMNR. OF CT AND GST, CUTTACK ARUN KUMAR NAYAK VS	BIDESH RANJAN BEHERA VS	// // 0
380	D-ABLAPL/3104/2024	STATE OF ODISHA IDRIS KHAN VS	JYOTIRMAYA SAHOO VS	// // 0
381	D-ABLAPL/3105/2024	STATE OF ODISHA MAHESWAR PALAI @ MAHESWOR PALAI VS	JYOTIRMAYA SAHOO VS	// // 0
382	D-ABLAPL/3106/2024	STATE OF ODISHA U. KAMALA VS	JYOTIRMAYA SAHOO VS	// // 0
383	D-ABLAPL/3107/2024	STATE OF ODISHA PRAMOD BARAD @ KALIA BARADA VS	JYOTIRMAYA SAHOO VS	// // 0
384	D-ABLAPL/3109/2024	STATE OF ODISHA ALI KANTA BARAL VS	SIDHARTH SHANKAR PADHY VS	// // 0
385	D-ABLAPL/3111/2024	STATE OF ODISHA NIRANJAN JENA VS	LAMBODOR ACHARI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/3112/2024	ASHISH @ ASISH BAGARTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	LOISINGHA(BOLANGIR) /341 /2023 () //
387	D-ABLAPL/3115/2024	GOUTTAM SAHU VS STATE OF ODISHA	SADASHIB DASH VS	BALASORE SADAR /17 /2024 () //
388	D-ABLAPL/3116/2024	PIRA KHAN @ MUNTAZ KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA P.S. /25 /2019 () //
389	D-ABLAPL/3118/2024	MUNA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	KHAMAR /15 /2024 () //
390	D-ABLAPL/3119/2024	DINESH KUMAR SAMANTARAY @ RAHUL SAMANTARAY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	HANDAPA /134 /2023 () //
391	D-ABLAPL/3121/2024	ARAKSHITA PRADHAN @ PADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	BHADRESWAR /13 /2024 () //
392	D-ABLAPL/3122/2024	RATNALA NISHANTA VS STATE OF ODISHA	SAHASRA JYOTI NANDA VS	POTTANGI /151 /2023 () //
393	D-ABLAPL/3123/2024	SK. ABADULLAH VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BASUDEVPUR /754 /2023 () //
394	D-ABLAPL/3124/2024	PRADEEP SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /66 /2024 () //
395	D-ABLAPL/3125/2024	BASANTA JENA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /69 /2024 () //
396	D-ABLAPL/3126/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /167 /2023 () //
397	D-ABLAPL/3127/2024	SATYABRATA ROUT	DIBYAJYOTI SAHOO	BONTH /2 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/3128/2024	STATE OF ODISHA RAJESH DHAR	CHIRANJIB ROUT	// COLLIERY /188 /2022
		VS	VS	()
399	D-ABLAPL/3129/2024	STATE OF ODISHA SK. TALIM @ TALIM	AMLAN SHAKTI PAUL	// KHURDA MODEL /23 /2022
		VS	VS	()
400	D-ABLAPL/3132/2024	STATE OF ODISHA MUNSAR KHAN	SUKANTA KUMAR NAYAK	// / /0
		VS	VS	()
401	D-ABLAPL/3133/2024	STATE OF ODISHA E. RAJESWAR PATRO @ E. RAJESWAR PATRA	CHHABI BEHERA	// PARLAKHEMUNDI /358 /2023
		VS	VS	()
402	D-ABLAPL/3135/2024	STATE OF ODISHA RAKHYAKA BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROURTRAY	// barpalli /25 /2024
		VS	VS	()
403	D-ABLAPL/3136/2024	STATE OF ODISHA BIPIN BEHERA @ BABULA	PRAVASH CHANDRA JENA	// FATEGARH /37 /2022
		VS	VS	()
404	D-ABLAPL/3137/2024	STATE OF ODISHA RAKHYAKA BEHERA @ RAKSHYA BEHERA	PRASANTA KUMAR ROURTRAY	// barpalli /24 /2024
		VS	VS	()
405	D-ABLAPL/3138/2024	STATE OF ODISHA N. KESHABA	DIBYAJYOTI SAHOO	// HINJILI /58 /2024
		VS	VS	()
406	D-ABLAPL/3143/2024	STATE OF ODISHA SUCHITRA BISOYI @ MOHANTY	AMARESH CHANDRA SAMAL	// ASKA /294 /2018
		VS	VS	()
407	D-ABLAPL/3144/2024	STATE OF ODISHA CHANDAN MOHAPATRA	SAILABALA JENA	// BARGARH RURAL /234 /2023
		VS	VS	()
408	D-ABLAPL/3146/2024	STATE OF ODISHA BUDHA KHAN@SHEKH MOHASIN	JYOTIRMAYA SAHOO	// BEGUNIA P.S. /33 /2024
		VS	VS	()

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409	D-ABLAPL/3148/2024	STATE OF ODISHA KANHU CHARAN BEHERA VS	BIPIN KUMAR CHOUDHURY VS	// JAGATPUR /628 /2023 ()
410	D-ABLAPL/3149/2024	STATE OF ODISHA SK. KAMRUDDIN VS	KARUNAKAR NAYAK VS	// SORO /28 /2024 ()
411	D-ABLAPL/3151/2024	STATE OF ODISHA BUBULI@JAYAGURU VS	DEEPAK KU SAHOO VS	// PURI SADAR /100 /2019 ()
412	D-ABLAPL/3157/2024	STATE OF ODISHA NAND LAL ROUT VS	BIJAYA KUMAR BEHERA 1 VS	// DHARMABANDHA PS /12 /2024 ()
413	D-ABLAPL/3160/2024	STATE OF ODISHA SIBARAM BEHERA VS	ASIT KUMAR CHAUDHURY VS	// BADABAZAR /321 /2022 ()
414	D-ABLAPL/3161/2024	STATE OF ODISHA KORJANGI SURESH VS	T.NARAYANA MURTY VS	// SUNKI /49 /2023 ()
415	D-ABLAPL/3162/2024	STATE OF ODISHA RAM BAIMUCHU VS	SURESH KUMAR JENA VS	// KOIDA /25 /2024 ()
416	D-ABLAPL/3164/2024	STATE OF ODISHA SRINIBAS SAMAL VS	PRIYA RANJAN SINGH VS	// GURUDIJHATIA /20 /2024 ()
417	D-ABLAPL/3166/2024	STATE OF ODISHA BIJAYA MAJHI VS	JNYANANANDA PANDA VS	// //0 ()
418	D-ABLAPL/3167/2024	STATE OF ODISHA NARAYAN MAHALIK @ SANTOSH KUMAR NAIK VS	LAXMAN PRADHAN VS	// HARABHANGA /137 /2023 ()
419	D-ABLAPL/3168/2024	STATE OF ODISHA BHARAT @ LITAN BEHERA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	// DHAMNAGAR /15 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/3169/2024	HRUSHIKESH MALIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	AUL /332 /2022 () //
421	D-ABLAPL/3174/2024	SIPUN DAS @AJIT KUMAR DAS VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
422	D-ABLAPL/3175/2024	SRIKANTA SAHOO @ SRIKANTA CHANDRA SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
423	D-ABLAPL/3176/2024	KUKUMA NAYAK VS STATE OF ODISHA	MANORANJAN DAS VS	JATNI P.S. /51 /2016 () //
424	D-ABLAPL/3178/2024	DIPU DAS @ SANJAYA KUMAR SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 () //
425	D-ABLAPL/3189/2024	SUKANTA KUMAR KULDIP @ KULDEEP @ PINTU VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /19 /2024 () //
426	D-ABLAPL/3190/2024	SIDDHARTHA KULDIP @ KULDEEP VS STATE OF ODISHA	SRIKANTA PANDA VS	DASMANTAPUR /19 /2024 () //
427	D-ABLAPL/3191/2024	BISHNUPRASAD MARTHA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /27 /2024 () //
428	D-ABLAPL/3194/2024	MITHUN SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	BALIANTA P.S. /111 /2014 () //
429	D-ABLAPL/3197/2024	KALYAN KUMAR CHATTERJEE VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	//0 () //
430	D-ABLAPL/3198/2024	DHANANJAY UTTARAKABAT VS STATE OF ODISHA	H.N.TRIPATHY VS	MAHILA P.S.(BBSR) /8 /2024 () //
431	D-ABLAPL/3202/2024	NEHUR KHAN	BHARAT JALLI	BEGUNIA P.S. /33 /2024

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/3204/2024	STATE OF ODISHA PABITRA BEHERA	BITAS KUMAR SWAIN	// CHARICHHAKA /124 /2023
		VS	VS	()
433	D-ABLAPL/3206/2024	STATE OF ODISHA PABITRA GURU	BITAS KUMAR SWAIN	// CHARICHHAKA /124 /2023
		VS	VS	()
434	D-ABLAPL/3210/2024	STATE OF ODISHA D HARI @ DANKAR HARI	MRUTUNJAYA MAHARANA	// GOLANTHARA (BERHAMPUR) /13 /2024
		VS	VS	()
435	D-ABLAPL/3212/2024	STATE OF ODISHA KRUTIBAS MISHRA @ PAPPY	AKSHAYA KUMAR SUBUDHI	// MANCHESWAR P.S. /21 /2022
		VS	VS	()
436	D-ABLAPL/3215/2024	STATE OF ODISHA MILAN BHOI	SAMARENDRA MOHANTY	// NAUGAON /6 /2024
		VS	VS	()
437	D-ABLAPL/3216/2024	STATE OF ODISHA JAHED KHAN @ SURAJ	BISWABHUSAN DAS	// SALIPUR /18 /2024
		VS	VS	()
438	D-ABLAPL/3219/2024	STATE OF ODISHA RAKESH SHAW @ SAHOO	PARTHA SARATHI NAYAK	// TALCHER TOWN /63 /2024
		VS	VS	()
439	D-ABLAPL/3221/2024	STATE OF ODISHA RAMESH DALAI @ RAMESH KUMAR DALEI	PRATAP KUMAR MOHANTY	// BRAHMAGIRI /26 /2024
		VS	VS	()
440	D-ABLAPL/3223/2024	STATE OF ODISHA NITYANANDA SAHOO @ TUNA	SAROJ MOHARANA	// RAGHUNATHPUR /18 /2024
		VS	VS	()
441	D-ABLAPL/3224/2024	STATE OF ODISHA PANCHARATNA BEHERA	PARTHA SARATHI DAS	// TURUMUNGA /222 /2023
		VS	VS	()
442	D-ABLAPL/3225/2024	STATE OF ODISHA NASIB ALI KHAN	AMULYA RATNA PANDA	// BALASORE SADAR /35 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/3226/2024	STATE OF ODISHA RAJIB DIGAL VS	AMULYA RATNA PANDA VS	// GOCHHAPADA /201 /2023 ()
444	D-ABLAPL/3227/2024	STATE OF ODISHA SURAJ KUMAR BEHERA @ SAROJ KUMAR BEHERA VS	AMULYA RATNA PANDA VS	// DASPALLA /23 /2024 ()
445	D-ABLAPL/3228/2024	STATE OF ODISHA BIBHUTI BHUSAN PARIDA VS	JYOTIRMAYA SAHOO VS	// JODAPADAR /234 /2023 ()
446	D-ABLAPL/3229/2024	STATE OF ODISHA GOUTAM BEHERA @ GOUDA BEHERA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /51 /2024 ()
447	D-ABLAPL/3230/2024	STATE OF ODISHA JAGANNATH BEHERA VS	JYOTIRMAYA SAHOO VS	// BANAPUR P.S. /116 /2021 ()
448	D-ABLAPL/3231/2024	STATE OF ODISHA SAROJ PATRA VS	JAYANTA KUMAR MAJHI VS	// / /0 ()
449	D-ABLAPL/3233/2024	STATE OF ODISHA RAJESH SAHU VS	JAYANTA KUMAR MAJHI VS	// / /0 ()
450	D-ABLAPL/3238/2024	UNION OF INDIA SASHIBHUSAN BEHERA VS	PANCHANAN SAHOO VS	// JATNI P.S. /22 /2024 ()
451	D-ABLAPL/3240/2024	STATE OF ODISHA CHINTU @ SUMANTA PATTANAİK VS	AMLAN SHAKTI PAUL VS	// SAHID NAGAR P.S. /411 /2020 ()
452	D-ABLAPL/3242/2024	STATE OF ODISHA MAHENDRA SINGH VS	PRAMOD KUMAR JENA VS	// SORO /26 /2024 ()
453	D-ABLAPL/3247/2024	STATE OF ODISHA ASHOK NAYAK VS STATE OF ODISHA	CHAITANYA NAYAK VS	// CHOUWAR /40 /2024 () //

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/3248/2024	DHIRENDRA KUMAR SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	PATTAMUNDAI RURAL PS /43 /2024 () //
455	D-ABLAPL/3249/2024	RAMAKANT BISWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	TANGI (KHURDA) /92 /2024 () //
456	D-ABLAPL/3250/2024	BADAL NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JANKIA P.S. /10 /2024 () //
457	D-ABLAPL/3252/2024	SURYAKANTA BALABANTARAY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /284 /2022 () //
458	D-ABLAPL/3253/2024	DINESH KUMAR DASH VS STATE OF ODISHA	OM SWARUP VS	EOW,BHUBANESWAR /7 /2023 () //
459	D-ABLAPL/3254/2024	JITUN KUMAR BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /222 /2023 () //
460	D-ABLAPL/3255/2024	GOVINDA NAYAK @ GOBINDA NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /150 /1999 () //
461	D-ABLAPL/3276/2024	MOHIT @ CHATRUBHUJA PARIDA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	LAXMISAGAR P.S. /21 /2024 () //
462	D-ABLAPL/3277/2024	PRASANNAJIT MOHANTY VS STATE OF ODISHA	GOUTAM CHARAN ROUT VS	CUTTACK SADAR /399 /2023 () //
463	D-ABLAPL/3280/2024	BHAGABAN SWAIN VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /218 /2023 () //
464	D-ABLAPL/3282/2024	BASUDEV KANHAR VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	GOCHHAPADA /40 /2022 () //
465	D-ABLAPL/3285/2024	MAMATA NAIK	BAISHNAB CHARAN PATRA	ANGUL SADAR PS /717 /2023

ORISSA HIGH COURT

FILING REPORT AS ON :31/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/3286/2024	STATE OF ODISHA ASHIS KUMAR KANHAR	BHABANI PRASAD PRADHAN	// PHULBANI TOWN /178 /2023
		VS	VS	()
467	D-ABLAPL/3291/2024	STATE OF ODISHA DEBIPRASAD BHANJA	JAYANTA KUMAR MAJHI	// SINGLA /26 /2024
		VS	VS	()
468	D-ABLAPL/3296/2024	STATE OF ODISHA NARESH DAS @ BANGALI	TUKUNA KUMAR MISHRA	// JHARIGAM /9 /2023
		VS	VS	()
469	D-ABLAPL/3297/2024	STATE OF ODISHA KUAN@ KAILASH DAS	CHANDAN SAMANTARAY	// Bamapada (Industrial Area) /7 /2018
		VS	VS	()
470	D-ABLAPL/3302/2024	STATE OF ODISHA RABINDRA PRATAP SINGH	SOUGAT DASH	// LAXMISAGAR P.S. /2 /2024
		VS	VS	()
471	D-ABLAPL/3305/2024	STATE OF ODISHA RITESH @ HITESH DAS	ROHIT KUMAR SUNA	// SONEPUR /37 /2024
		VS	VS	()
472	D-WPC(OAS)/13/2013	STATE OF ODISHA JUGAL KISHORE PATNAIK	M/S NIRANJAN KAR	// //
	WPC(OAS)/13/2013	VS	VS	()
		STATE OF ODISHA AND OTHERS		//

ORISSA HIGH COURT

MISC CASES FILED on :31/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ELPET/4/2019 ELPET/4/2019	BISWARANJAN MALLICK MP	M/S.GOPAL AGARWAL	2/2024
2	D-CRP/4606/2024 CRP/2/2024	SHYAMLATA AGRAWAL MP	SASWAT KUMAR ACHARYA	4/2024
3	D-WPC(OAC)/2264/2018 WPC(OAC)/2264/2018	SRINIBAS SAHOO MP	BISWABIHARI MOHANTY	10/2024
4	D-JCRLA/107/2018 JCRLA/107/2018	RANGA DEHURY MP	ADV.	11/2024
5	D-JCRLA/107/2018 JCRLA/107/2018	RANGA DEHURY MP	ADV.	12/2024
6	D-CRLMA/30/2023 CRLMA/30/2023	PUNAM KULDIP@BEHERA MP		12/2024
7	D-CRLMA/3177/2024 CRLMA/ /	RABINDRA SUAR @RABINDRA KUMAR SUAR MP	ADV.	13/2024
8	D-CMAPL/4652/2024 CMAPL/ /	ANANDA SARAF MP	ADV.	23/2024
9	D-CMAPL/3018/2024 CMAPL/ /	STATE OF ODISHA MP		24/2024
10	D-TRP(C)/4619/2024 TRP(C)/ /	SMRUTIREKHA SAHOO MP	SAPAN KUMAR LENKA	30/2024
11	D-CRLMP/3188/2024 CRLMP/ /	KRUSHNA CHANDRA MALLICK MP	SIDHARTH PRASAD DAS	30/2024
12	D-CRLMP/2243/2024 CRLMP/ /	HADIBANDHU PATRA MP	GHANASHYAM DASH	31/2024
13	D-TRP(C)/4740/2024 TRP(C)/ /	SUJATA SETHY MP	SANTOSH KUMAR MAHANTY	31/2024
14	D-LAA/135/2018 LAA/135/2018	CHAINU GANDA MP	NIRANJAN SINGH (1)	35/2024
15	D-LAA/135/2018 LAA/135/2018	CHAINU GANDA MP	NIRANJAN SINGH (1)	36/2024
16	D-CONTC/1868/2021 CONTC/1868/2021	JUGAL KISHORE NAYAK MP	M/S.D.N.RATH, P.K.ROUT, A.K.SAA	37/2024
17	D-MATA/77/2023 MATA/77/2023	RITIKA NANDA MP		37/2024
18	D-MATA/4596/2024 MATA/ /	SUBHASHREE NAYAK MP	BIBHU PRASAD MOHANTY	38/2024
19	D-CONTC/6319/2023 CONTC/6319/2023	KALPANA TRIPATHY MP		38/2024
20	D-CONTC/2040/2024 CONTC/187/2024	NIRUPAMA DASH MP		39/2024
21	D-MATA/4756/2024 MATA/ /	MEBHBOOBUN NAHAR MILKY MP	BIBHU PRASAD TRIPATHY	39/2024
22	D-MATA/4756/2024 MATA/ /	MEBHBOOBUN NAHAR MILKY MP	BIBHU PRASAD TRIPATHY	40/2024
23	D-MATA/4756/2024 MATA/ /	MEBHBOOBUN NAHAR MILKY MP	BIBHU PRASAD TRIPATHY	41/2024
24	D-MATA/1741/2024 MATA/ /	PULAK CHANDRA SAHU MP	SIDHARTH PRASAD DAS	42/2024
25	D-RPFAM/283/2024 RPFAM/ /	DEEPAK KUMAR BEHERA MP	SASHIBHUSAN DAS	42/2024
26	D-MATA/4759/2024	MEHBOOBUN NABAR MILKY	BIBHU PRASAD TRIPATHY	

	MATA/ /	MP		43/2024
27	D-MATA/4759/2024	MEHBOOBUN NABAR MILKY	BIBHU PRASAD TRIPATHY	
	MATA/ /	MP		44/2024
28	D-FAO/585/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD	DADAM ALI KHAN	
	FAO/585/2023	MP		76/2024
29	D-FAO/585/2023	D.M., M/S. ORIENTAL INSURANCE CO. LTD	DADAM ALI KHAN	
	FAO/585/2023	MP		77/2024
30	D-FAO/251/2023	MANAGER, NATIONAL INSURANCE CO. LTD	PRASANTA KUMAR MAHALI	
	FAO/251/2023	MP		78/2024
31	D-FAO/4621/2024	MANAGER, NEW INDIA ASSURANCE CO. LTD	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		79/2024
32	D-FAO/553/2023	D.M., M/S. ORIENTAL INSURANCE CO.LTD	DRIMJHIMBALA PATI	
	FAO/553/2023	MP		80/2024
33	D-FAO/329/2024	THE MANAGER(T.P. CELL), NEW INDIA ASSURANCE CO. LTD	SUKNANDAS MOHAPATRA	
	FAO/13/2024	MP		81/2024
34	D-FAO/535/2023	MANAGER, T.P.HUB, M/S. ORIENTAL INSURANCE CO. LTD	CHANDRA P. BISR	
	FAO/535/2023	MP		82/2024
35	D-SA/160/2000	REBATI	M/S.S.P.MISRA,BRAHMA NANDA TRIPATHY.	
	SA/160/2000	MP		84/2024
36	D-SA/160/2000	REBATI	M/S.S.P.MISRA	
	SA/160/2000	MP		85/2024
37	D-SA/160/2000	REBATI	M/S.S.P.MISRA	
	SA/160/2000	MP		86/2024
38	D-SA/286/1998	PRIYATAMA		
	SA/286/1998	MP		87/2024
39	D-CRLREV/3237/2024	GAYADHAR PARIDA	JNYANANANDA PANDA	
	CRLREV/ /	MP		94/2024
40	D-CRLREV/3246/2024	DASARATHI GAMANGO	KUMAR KANTA BEHERA	
	CRLREV/ /	MP		95/2024
41	D-CRLREV/646/2023	SATYANARAYAN PANDA	RAJENDRA NARAYAN ROUT	
	CRLREV/646/2023	MP		96/2024
42	D-CMP/4555/2024	PABITRA KUMARA BEHERA	DEEPALI MAHAPATRA	
	CMP/ /	MP		109/2024
43	D-CMP/4574/2024	SANTOSH MAHARANA	DIPTI RANJAN BHOKTA	
	CMP/76/2024	MP		110/2024
44	D-CMP/1187/2023	NRUSINGHA BEHERA	BANSHIDHAR BAUG	
	CMP/1187/2023	MP		111/2024
45	D-CMP/4723/2024	SAYANHA SWATI	MANMAYA KUMAR DASH	
	CMP/ /	MP		112/2024
46	D-BLAPL/14155/2023	PRAKASH BHEL	BISWARANJAN DALAI	
	BLAPL/14155/2023	MP		128/2024
47	D-BLAPL/504/2023	KUSUMA SAHOO		
	BLAPL/504/2023	MP		129/2024
48	D-RSA/4573/2024	SOUDAMINI @SADA SAHOO	ASHOK KUMAR MOHAPATRA 1	
	RSA/ /	MP		129/2024
49	D-RSA/4699/2024	ANNAPURNA DAS	SOUGAT DASH	
	RSA/ /	MP		130/2024
50	D-BLAPL/9280/2023	JAGANNATH DAS	NIRANJAN PANDA	
	BLAPL/9280/2023	MP		130/2024
51	D-BLAPL/14314/2023	PRADIPTA NAYAK		
	BLAPL/14314/2023	MP		131/2024
52	D-RSA/320/2023	GAGAN BIHARI SAHOO	BIBEKANANDA BHUYAN	
	RSA/320/2023	MP		131/2024
53	D-RSA/493/2014	BANAMALI DASH	M/S.BHAKTAHARI MOHANTY	
	RSA/493/2014	MP		132/2024
54	D-BLAPL/828/2024	DEVIPRASAD JENA @ BUBU	DEBA KUMAR RATH	
	BLAPL/415/2024	MP		132/2024
55	D-BLAPL/13100/2023	DEBARAJ DIGAL	BINAPANI PRADHAN	
	BLAPL/13100/2023	MP		133/2024
56	D-RSA/202/2023	SHYAM SUNDAR PRADHAN	SOURAV DAS	
	RSA/202/2023	MP		133/2024
57	D-ABLAPL/11904/2023	PUSPALATA SWAIN	JAYADEBA BEHERA	
	ABLAPL/11904/2023	MP		225/2024

58	D-CRLMC/3172/2024 CRLMC/ /	SURYAKANT BARAD@SURYAKANTA BARAD MP	RENENDRA KUMAR LENKA	225/2024
59	D-CRLMC/438/2023 CRLMC/438/2023	MINTU@RAMCHANDRA NAIK MP		226/2024
60	D-ABLAPL/13588/2023 ABLAPL/13588/2023	DULARI HANSDAH MP		226/2024
61	D-CRLMC/3263/2024 CRLMC/ /	JAYANTA KUMAR JENA MP	SITANSHU MOHAN DWIBEDY	227/2024
62	D-ABLAPL/12942/2023 ABLAPL/12942/2023	SOMANATHA BEHERA MP		227/2024
63	D-ABLAPL/10414/2020 ABLAPL/10414/2020	SK IMRAN@SADDAM MP	RONALISHA PRADHAN	228/2024
64	D-CRLMC/3294/2024 CRLMC/ /	MANORANJAN TARAI MP	PRAVASH CHANDRA JENA	228/2024
65	D-CRLMC/3304/2024 CRLMC/ /	RAJALAKSHMI MUNI MP	PRAVASH CHANDRA JENA	229/2024
66	D-MACA/1919/2024 MACA/ /	M/S. NEW INDIA ASSURANCE CO.LTD., CUTACK MP	CHANDRA SAMANTARAY	236/2024
67	D-MACA/3873/2024 MACA/ /	BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD., BIRSA MP	CHANDRA SAMANTARAY	237/2024
68	D-MACA/1239/2023 MACA/1239/2023	THE MANAGER CLAIM(LEGAL), NEW INDIA ASSURANCE CO. LTD. MP	SONSUKTHIRY	238/2024
69	D-MACA/3222/2024 MACA/ /	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD., SONEPUR MP	SONSUKTHIRY, SAMBALPUR	239/2024
70	D-MACA/2396/2024 MACA/ /	DIVL. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., BOURHANPUR MP	SONSUKTHIRY	240/2024
71	D-MACA/4093/2024 MACA/ /	D.M., NEW INDIA ASSURANCE CO.LTD., BOURHANPUR MP	MOHAMAPATRA	241/2024
72	D-MACA/4688/2024 MACA/ /	DIVL. MANAGER, NATIONAL INSURANCE CO. LTD., BOURHANPUR MP	SRINATHSATHY	242/2024
73	D-MACA/992/2023 MACA/992/2023	KASTURI JENA MP	JEEVANJYOTI MOHANTY	243/2024
74	D-CRLA/685/2021 CRLA/685/2021	KUSU MURMU MP	ANJAN KUMAR BISWAL	256/2024
75	D-CRLA/2229/2024 CRLA/ /	PANKAJ BEHERA @ PANKAJ KUMAR BEHERA MP	PRITHA KUMAR NAYAK	257/2024
76	D-CRLA/3256/2024 CRLA/ /	DURYODHAN SETHY MP	ARIJEET MISHRA	258/2024
77	D-CRLA/3256/2024 CRLA/ /	DURYODHAN SETHY MP	ARIJEET MISHRA	259/2024
78	D-CRLA/525/2020 CRLA/525/2020	BIJAYA @ ARJUN SINKU MP	ABHAYA KU. PARIDA	260/2024
79	D-CRLA/525/2020 CRLA/525/2020	BIJAYA @ ARJUN SINKU MP	ABHAYA KU. PARIDA	261/2024
80	D-CRLA/45/2018 CRLA/45/2018	PRANAYA KUMAR SAHA@BABULI MP	M/S.SUKANTA KU. MISHRA	262/2024
81	D-CRLA/3288/2024 CRLA/ /	RAMESH BEHERA MP	KEDAR KUMAR DASH	263/2024
82	D-CRLA/3288/2024 CRLA/ /	RAMESH BEHERA MP	KEDAR KUMAR DASH	264/2024
83	D-CRLA/1291/2023 CRLA/1291/2023	RAJIB LOCHAN DAS MP	BASANTA KUMAR DAS	265/2024
84	D-CRLA/3303/2024 CRLA/ /	HRUSIKESH JENA @ MUNA MP	SMRUTI RANJAN ROUT	266/2024
85	D-CRLA/3303/2024 CRLA/ /	HRUSIKESH JENA @ MUNA MP	SMRUTI RANJAN ROUT	267/2024
86	D-CRLA/3303/2024 CRLA/ /	HRUSIKESH JENA @ MUNA MP	SMRUTI RANJAN ROUT	268/2024
87	D-WA/71/2024 WA/ /	ANAM DIGAR MP	NIRANJAN LENKA	314/2024
88	D-WA/4559/2024 WA/ /	STATE OF ODISHA MP	SANGRAM KESARI JENA, A.G.A.	315/2024
89	D-WA/4559/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	

	WA/ /	MP		316/2024
90	D-WA/4559/2024	STATE OF ODISHA	SANGRAM KESARI JENA, A.G.A.	
	WA/ /	MP		317/2024
91	D-WA/4640/2024	AKSHAYA KUMAR BHUYAN	BIBHUTI BHUSAN MISHRA	
	WA/ /	MP		318/2024
92	D-WA/4654/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		319/2024
93	D-WA/4654/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		320/2024
94	D-WA/4654/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		321/2024
95	D-WA/4686/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		322/2024
96	D-WA/4686/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		323/2024
97	D-WA/4686/2024	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/ /	MP		324/2024
98	D-WA/4714/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.G.A.	
	WA/ /	MP		325/2024
99	D-WA/4714/2024	STATE OF ODISHA	DEBASIS MOHAPATRA, A.G.A.	
	WA/ /	MP		326/2024
100	D-WA/4732/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT	SURYA NARAYAN PATNAIK, A.G.A.	ODISHA
	WA/ /	MP		327/2024
101	D-WA/4732/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT	SURYA NARAYAN PATNAIK, A.G.A.	ODISHA
	WA/ /	MP		328/2024
102	D-WA/4732/2024	PRINCIPAL SECY, ST AND SC DEVELOPMENT	SURYA NARAYAN PATNAIK, A.G.A.	ODISHA
	WA/ /	MP		329/2024
103	D-WA/4751/2024	COMMNR-CUM-SECY, PLANNING AND CONSERVATION	SURGENRA DENIHA, ODISHA	A.G.A.
	WA/ /	MP		330/2024
104	D-WA/4751/2024	COMMNR-CUM-SECY, PLANNING AND CONSERVATION	SURGENRA DENIHA, ODISHA	A.G.A.
	WA/ /	MP		331/2024
105	D-WA/4751/2024	COMMNR-CUM-SECY, PLANNING AND CONSERVATION	SURGENRA DENIHA, ODISHA	A.G.A.
	WA/ /	MP		332/2024
106	D-WA/3028/2023	ARUN KUMAR BISWAL		
	WA/3028/2023	MP		333/2024
107	D-WP(C)/4495/2024	SUNIL KUMAR DAS	BISHNU BRATA SINGH	
	WP(C)/2300/2024	MP		1648/2024
108	D-WP(C)/4498/2024	SAROJINI MISHRA	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/ /	MP		1649/2024
109	D-WP(C)/4501/2024	GOVINDA KALO	RABINDRA NATH PRUSTY	
	WP(C)/ /	MP		1650/2024
110	D-WP(C)/4504/2024	AKSHAY NAYAK	CHANDRAKANTA PRADHAN	
	WP(C)/ /	MP		1651/2024
111	D-WP(C)/4505/2024	M/S. C.D. RICE MILL LLP., ANGUL	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		1652/2024
112	D-WP(C)/4506/2024	M/S. MAA SARALA RICE MILL, DHENKANSA	SOUMYA RANJAN MOHANTY	
	WP(C)/ /	MP		1653/2024
113	D-WP(C)/28968/2023	BIBHU DAS	BIBEKANANDA BHUYAN	
	WP(C)/28968/2023	MP		1654/2024
114	D-WP(C)/4520/2024	MAHABIR PRASAD AGARWALLA	SUSANTA KUMAR DASH	
	WP(C)/2269/2024	MP		1655/2024
115	D-WP(C)/39779/2023	MANAS RANJAN MEHER	GAGAN BIHARI SINGH	
	WP(C)/39779/2023	MP		1656/2024
116	D-WP(C)/4530/2024	SUPARNA MUKHERJI	PARTHA MUKHERJI	
	WP(C)/ /	MP		1657/2024
117	D-WP(C)/4533/2024	RANJAN BARIK	ANANTA NARAYAN PATTANAYAK	
	WP(C)/ /	MP		1658/2024
118	D-WP(C)/4534/2024	ABHILASH BRAHMA	UMARANI PANDA	
	WP(C)/2259/2024	MP		1659/2024
119	D-WP(C)/4535/2024	MD, M/S SUBURBAN INDUSTRIES PVT. LTD	BHISRR PRUSTY	
	WP(C)/ /	MP		1660/2024
120	D-WP(C)/1966/2024	BHIKSHUKA JOSHI		
	WP(C)/1286/2024	MP		1661/2024

121	D-WP(C)/4537/2024 WP(C)/ /	SIMRAN SAMAL MP	PRASANTA KUMAR MISHRA	1662/2024
122	D-WP(C)/6375/2023 WP(C)/6375/2023	PRASANTA KUMAR DAS MP	SUKANTA KUMAR DALAI	1663/2024
123	D-WP(C)/4447/2024 WP(C)/ /	PRIYAMBADA ROUT MP	SURYAKANTA DASMOHAPATRA	1664/2024
124	D-WP(C)/27889/2023 WP(C)/27889/2023	BISWAJIT BEHERA MP	SANGRAMJEET SENAPATI	1665/2024
125	D-WP(C)/4557/2024 WP(C)/2204/2024	DR.ARUPAM MAHAPATRO MP	TANMAY MISHRA	1666/2024
126	D-WP(C)/23184/2023 WP(C)/23184/2023	NILAKANTHA DAS MP	SURENDRA NATH PANDA	1667/2024
127	D-WP(C)/4560/2024 WP(C)/2263/2024	PRITAM PATEL MP	UMESH CHANDRA MOHANTY	1668/2024
128	D-WP(C)/32402/2022 WP(C)/32402/2022	ODISHA GRAMYA BANK BUSINESS CORRECTION SOCIETY, BALASORE MP	DEBENDRANATH MOHANTY	1669/2024
129	D-WP(C)/1643/2023 WP(C)/1643/2023	HARAPRIYA MISHRA MP	HRUDANANDA MOHAPATRA	1670/2024
130	D-WP(C)/4563/2024 WP(C)/ /	ORISSA AND MINERALS LTD. BBSR MP	SARADA PRASANNA SARANGI	1671/2024
131	D-WP(C)/41181/2021 WP(C)/41181/2021	M/S BIJAYA SHANKAR MILLS PVT. LTD. MP	AMAR KUMAR MOHANTY	1672/2024
132	D-WP(C)/4566/2024 WP(C)/ /	KAMALAKANTA MAHAL MP	MANOJA KUMAR KHUNTIA	1673/2024
133	D-WP(C)/4570/2024 WP(C)/ /	ORISSA MANGANESE AND MINERALS LTD. BBSR MP	SARADA PRASANNA SARANGI	1674/2024
134	D-WP(C)/4580/2024 WP(C)/ /	SAHU METALIKS PVT. LTD., KEONJHAR MP	SHISHIR KUMAR ROUSTRAY	1675/2024
135	D-WP(C)/31473/2021 WP(C)/31473/2021	ANIL KUMAR MOHANTY MP	GYANALOKA MOHANTY, A.PATTNAIK, S.PATTNAIK.	1676/2024
136	D-WP(C)/14428/2023 WP(C)/14428/2023	BASANTA OJHA MP		1677/2024
137	D-WP(C)/2367/2024 WP(C)/1104/2024	RABINDRA KUMAR KASTA MP		1678/2024
138	D-WP(C)/2364/2024 WP(C)/1092/2024	SASHIKANTA BEHURA MP		1679/2024
139	D-WP(C)/41005/2023 WP(C)/41005/2023	SURESH CHANDRA NAIK MP		1680/2024
140	D-WP(C)/4597/2024 WP(C)/ /	M/S ROSE CONTECH P LTD. BBSR MP	SRINIVAS MOHANTY	1681/2024
141	D-WP(C)/11338/2008 WP(C)/11338/2008	RABI NARAYAN SWAIN MP	M/S.K.K.SWAIN	1682/2024
142	D-WP(C)/2139/2024 WP(C)/1144/2024	SAROJ KUMAR DAS MP		1683/2024
143	D-WP(C)/4601/2024 WP(C)/ /	ELECTRICAL SECTION OFFICER, TPWODLP, BARBERI MP	BARBERIKUMAR TRIPATHY	1684/2024
144	D-WP(C)/21557/2023 WP(C)/21557/2023	NANDA KISHORE TANDI MP	NIHAL RATH	1685/2024
145	D-WP(C)/4604/2024 WP(C)/ /	CHINMAY RANJAN DASH MP	ADWITIYA SATPATHY	1686/2024
146	D-WP(C)/4626/2024 WP(C)/ /	KHANDAGIRI JANAKALYAN HATA, BBSR MP	SASWATI MOHAPATRA	1687/2024
147	D-WP(C)/37117/2023 WP(C)/37117/2023	BASANTA RAJ SAMAL MP		1688/2024
148	D-WP(C)/19660/2023 WP(C)/19660/2023	KUMUDINI SAMANTRAY MP		1689/2024
149	D-WP(C)/19661/2023 WP(C)/19661/2023	KUMUDINI SAMANTRAY MP		1690/2024
150	D-WP(C)/4631/2024 WP(C)/ /	PRAHALLAD LENKA MP	AMITABH MISHRA	1691/2024
151	D-WP(C)/25329/2022 WP(C)/25329/2022	GOPINATH SAHU MP	SUSANTA KUMAR JETHY	1692/2024
152	D-WP(C)/17483/2023	GOPINATH SAHU	SUSANTA KUMAR JETHY	

	WP(C)/17483/2023	MP		1693/2024
153	D-WP(C)/6864/2022	SHIBNATH MOHANTY	BISWARANJAN DAS	
	WP(C)/6864/2022	MP		1694/2024
154	D-WP(C)/33155/2023	SARITA PARICHHA	KIRAN ROUT	
	WP(C)/33155/2023	MP		1695/2024
155	D-WP(C)/3017/2024	SAGARBALA DAS	BASUDEV PUJARI	
	WP(C)/1255/2024	MP		1696/2024
156	D-WP(C)/3017/2024	SAGARBALA DAS	BASUDEV PUJARI	
	WP(C)/1255/2024	MP		1697/2024
157	D-WP(C)/4645/2024	JITENDRA KUMAR SAHOO	SARBESWAR SAHOO	
	WP(C)/2278/2024	MP		1698/2024
158	D-WP(C)/657/2024	BISWAMBER MISHRA	SIVA SANKAR CHAINI	
	WP(C)/2136/2024	MP		1699/2024
159	D-WP(C)/21234/2015	SANTILATA SAHU		
	WP(C)/21234/2015	MP		1700/2024
160	D-WP(C)/27597/2023	BIJULI TELAM	RAMESH CHANDRA SWAIN	
	WP(C)/27597/2023	MP		1701/2024
161	D-WP(C)/4664/2024	BAYAMAN PANDA	BIDYADHAR PRADHAN	
	WP(C)/ /	MP		1702/2024
162	D-WP(C)/38732/2020	HARIHAR KISHAN		
	WP(C)/38732/2020	MP		1703/2024
163	D-WP(C)/38733/2020	BIJAY MISHRA		
	WP(C)/38733/2020	MP		1704/2024
164	D-WP(C)/38690/2020	SARASWATI PATRA		
	WP(C)/38690/2020	MP		1705/2024
165	D-WP(C)/38734/2020	CHANDRA KISHAN		
	WP(C)/38734/2020	MP		1706/2024
166	D-WP(C)/38729/2020	TRILOCHAN KALAS		
	WP(C)/38729/2020	MP		1707/2024
167	D-WP(C)/38737/2020	DANARA KISHAN		
	WP(C)/38737/2020	MP		1708/2024
168	D-WP(C)/4685/2024	DR. ASHOK KUMAR DAS	LALIT KUMAR MAHARANA	
	WP(C)/2265/2024	MP		1709/2024
169	D-WP(C)/38720/2020	DASARATHI KISHAN		
	WP(C)/38720/2020	MP		1710/2024
170	D-WP(C)/4694/2024	DEEPAK KUMAR KHUNTIA	SUSANTA KUMAR BARAL	
	WP(C)/ /	MP		1711/2024
171	D-WP(C)/19846/2017	RATNA BHUSAN JENA	M/S.J.K.LENKA	
	WP(C)/19846/2017	MP		1712/2024
172	D-WP(C)/16144/2021	SATRUGHNA SAMAL	DR. JITENDRA KUMAR LENKA	
	WP(C)/16144/2021	MP		1713/2024
173	D-WP(C)/10387/2022	PARESH KUMAR BEHERA	BIBHUTI KESHARI BISWALM/S SATYAJIT PATTNAIK,C.M.SINGH,B.K	
	WP(C)/10387/2022	MP		1714/2024
174	D-WP(C)/4700/2024	SAGAR NAYAK	ANURAG PATI	
	WP(C)/ /	MP		1715/2024
175	D-WP(C)/4701/2024	LILY KANDI	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		1716/2024
176	D-WP(C)/4703/2024	THE DIRECTOR, MEDICAL AND HEALTH SERVICES, SUNDARBAN		
	WP(C)/ /	MP		1717/2024
177	D-WP(C)/4705/2024	GANGADHAR DAKUA	RASHMI RANJAN SWAIN	
	WP(C)/ /	MP		1718/2024
178	D-WP(C)/4707/2024	NARAYAN KUMAR KHAITAN	BISWAJIT NAYAK	
	WP(C)/ /	MP		1719/2024
179	D-WP(C)/4713/2024	SUBHAKANTA MISHRA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		1720/2024
180	D-WP(C)/2947/2024	RATNAKAR SAHOO	SUKANTA KUMAR NAYAK	
	WP(C)/1565/2024	MP		1721/2024
181	D-WP(C)/2952/2024	NITISH KUMAR BAGH SINGH	SUKANTA KUMAR NAYAK	
	WP(C)/1562/2024	MP		1722/2024
182	D-WP(C)/4724/2024	BIJAY KUMAR PATRA	ABINASH ROUSTRAY	
	WP(C)/ /	MP		1723/2024
183	D-WP(C)/42937/2023	CHAKRADHAR PALEI		
	WP(C)/42937/2023	MP		1724/2024

184	D-WP(C)/4728/2024 WP(C)/ /	M/S. BHUTIA AGRO FOODS PVT. LTD. ANGO MP	SOLUMYA RANJAN MOHANTY	1725/2024
185	D-WP(C)/4738/2024 WP(C)/ /	NAKULA SAHOO MP	PAMI RATH	1726/2024
186	D-WP(C)/4744/2024 WP(C)/ /	SILVER CREEK CONSTRUCTIONS, MAYUR MP	REHMANI RATH	1727/2024
187	D-WP(C)/4752/2024 WP(C)/ /	NANDA KISHORE DWIVEDI MP	BHAWANI SANKAR PANIGRAHI	1728/2024
188	D-WP(C)/4755/2024 WP(C)/ /	BANSHIDHAR SAHOO MP	DR. JITENDRA KUMAR LENKA	1729/2024